

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VICTORY
TRANSFORMERS & SWITCHGEARS LIMITED**

1.	NAME OF CORPORATE DEBTOR	VICTORY TRANSFORMERS & SWITCHGEARS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	30.04.2004
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Under Companies Act, 1956 with ROC, Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U29199TN2004PLC078244
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	850/64B, T.H.Road, Near Royal Enfield, Thiruvotriyur CHENNAI 600 019
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	28.10.2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	25.10.2019 (heard and dictated) Order delivered on 29.10.2019
8.	NAME REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	CHINNAM POORNA CHANDRA RAO Reg No. IBBI/IPA-003/IP- N000119/2017- 18/11298.
9.	ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD.	Flat No.101, TVS Mahathi Apts., Opp to Sampoorna super Market, Behind SR Digi School, Lanco Hills Road, Manikonda, Hyderabad- 500 089. chinnam.poorna@gmail.com
10.	ADDRESS AND EMAIL TO BE USED FOR CORROSPONDENCE WITH THE LIQUIDATOR	Flat no 101, TVS Mahathi Apts, Opp to Sampoorna Super Market, Behind SR Digi School. Lanco Hills Road, Manikonda HYDERABAD 500 089 E-mail : cirp.vtsl@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	24.11.2019 (30 days from Order date)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the **VICTORY TRANSFORMERS & SWITCHGEARS LIMITED** on 25.10.2019. The stakeholders of **VICTORY TRANSFORMERS & SWITCHGEARS LIMITED** are hereby called upon to submit a proof of their claims, on or before 24.11.2019 to the liquidator at the address mentioned against item 10..

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties


Chinnam Poorna Chandra Rao, LIQUIDATOR

VICTORY TRANSFORMERS & SWITCHGEARS LIMITED

Date: 31.10.2019

Place: Hyderabad

